

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 867/TT/2025

Subject : Petition for the determination of tariff of the inter-State transmission lines connecting two states for APTRANSCO-owned transmission lines for the 2024-25 to 2028-29 tariff period for inclusion in POC Mechanism in accordance with the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020 and the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.

Petitioner : Transmission Corporation of Andhra Pradesh Limited (APTRANSCO).

Respondents : Transmission Corporation of Telangana Limited (TSTRANSCO) and 7 Others.

Date of Hearing : **18.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri S. Vallinayagam, Advocate, APTRANSCO
Shri Nadim Ahmad, SRLDC
Ms. B S Shruthi, SRLDC
Shri Alok Mishra, SRLDC

Record of Proceedings

The matter was heard through a virtual hearing.

2. During the hearing, the learned counsel for the Petitioner submitted that, in compliance with the directions vide the Record of Proceedings (RoP) dated 14.5.2026, the information has been filed vide affidavit dated 22.5.2026. He further submitted that the pleadings in the matter have been completed and requested that the transmission tariff for the 2024-25 to 2028-29 tariff period be allowed in the instant Petition.

3. After hearing the learned counsel for the Petitioner, the Commission reserved the matter for order.

By order of the Commission

**sd/-
(T.D. Pant)
Joint Chief (Law)**

